NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 1702/2024 In C.P. (IB)/4260(MB)2018

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024

NAME OF THE PARTIES: **Mr. Ashok Kumar Golechha**
IN THE MATTER OF
Union Bank of India
V/s
Spark Green Energy (Satara) Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016 &
Rule 11 of NCLT, 2016

ORDER

IA No. 1702/2024:- Adv. Nimisha Rathod appeared for the Applicant. The present application has been filed by the Liquidator for placing on record the 2nd progress report for the quarter 01.10.2023 to 31.12.2023. The said report is taken on record. No order is called for. With the aforesaid observation, **IA No. 1702/2024** is **allowed** and **disposed of.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
16.04.2024
Sushil